

HIGH COURT OF UTTARANCHAL AT NAINITAL

NOTIFICATION

No. 88 /UHC/Admin.A/2006

Dated: July 01, 2006

Pursuant to the Government Notification no. 52-Ek(1)/XXXVI(1)/2006-19/2000, dated 01.07.2006, Sri U.C.Dhyani, District & Sessions Judge, Nainital is conferred powers U/s 21 of the General Clauses Act, 1904, read with Section 5(2) of U.P. Gangster & Anti-Social Activities (Prevention) Act, 1986 and section 86 of the U.P. Re-organization Act, 2000 (Act no. 29 of 2000) to preside over the Special Court at Nainital, in additional to his own duties.

By order of the Court,

Sd/-
(V.K.Maheshwari)
Registrar General